

DILIP KUMAR PARASMAL

Liquidator

IBBI Registration No- IBBI/IPA 001/IPP00924/2017-2018/11531

SCHEDULE- I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SLE TECHNOLOGY CONSULTING INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SLE TECHNOLOGY CONSULTING INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13 TH NOVEMBER 2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2020FTC373209
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	206, PLOT NO. H-2, APRA NORTH X PLAZA, NETAJI SUBHASH PLACE, NORTHWEST, DELHI, INDIA, 110034
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 TH AUGUST, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: DILIP KUMAR PARASMAL ADDRESS: UNIT F-5 & F-6, FIRST FLOOR, SAMPURNA CHAMBERS, NO.13, VASAVI TEMPLE STREET, VV PURAM, BANGALORE, 560004 EMAIL ID: dilip@pdka.in TELEPHONE NO: 9341218974 REGISTRATION NO: IBBI/IPA 001/IPP00924/2017-2018/11531
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 RD September 2025

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Notice is hereby given that the SLE Technology Consulting India Private Limited has commenced voluntary liquidation on 25th August, 2025.

The stakeholders of SLE Technology Consulting India Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd September, 2025, to the liquidator at the address mentioned against item 7.

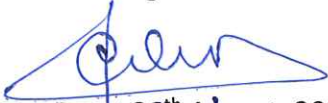
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dilip Kumar Parasmal

Voluntary Liquidator

IBBI Registration No. IBBI/IPA 001/IPP00924/2017-2018/11531



Date: 26th August, 2025

Place: Bangalore

DILIP KUMAR PARASMAL
Insolvency Professional
IBBI Registration No. :
IBBI/IPA-001/IP P00924/2017-2018/11531
Unit No. FF-5 & FF-6, First Floor,
Sampurna Chambers, No. 13, Vasavi Temple Street,
V. V. Puram, BENGALURU - 560 004.